

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 20<sup>th</sup> of June, 2022

Hon'ble the Chief Justice (Acting) has been pleased to appoint Advocate Mr. Hridip Kumar Das as "Standing Counsel" of the Gauhati High Court (Principal Seat), in addition to the existing panel of Standing Counsel.

Further, the Hon'ble the Chief Justice (Acting) has been pleased to empanel Advocate Ms. Sumitra Sarma as "Panel Advocate" of the Gauhati High Court (Principal Seat).

Fees admissible to the above mentioned advocates will be governed by this Registry's notification No. HC.VII-72/3228/A dated 12-05-2022.

This Notification shall come into effect immediately.

By order,  
Sd/- Gautam Baruah,  
**REGISTRAR GENERAL**

**Memo No. HC.VII-72/2004/4496/A(N), dated 20-06-2022**

Copy for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Law Secretary to the Govt. of Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar.
3. The Registrar (Admin./Vig./Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima /Aizawl Bench, Aizawl/ Itanagar Bench, Itanagar.
6. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. Senior Advocate Mr. T.J. Mahanta, Standing Counsel, Gauhati High Court, Guwahati.
8. Senior Advocate Mr. U.K. Nair, Standing Counsel, Gauhati High Court, Guwahati.
9. Advocate Mr. Hridip Kumar Das, Gauhati High Court, Guwahati.
10. Advocate Ms. Sumitra Sarma, Gauhati High Court, Guwahati.
11. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification in the official website of the Gauhati High Court, Guwahati).***

13. The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, for the information of his/her Lordship/Ladyship.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**